

**(2021) 03 NGT CK 0033**

**National Green Tribunal Principal Bench, New Delhi**

**Case No:** Execution Application No. 05 Of 2021 IN Original Application No. 52 Of 2020

New Ekta Welfare Society

APPELLANT

Vs

South Delhi Municipal  
Corporation & Anr

RESPONDENT

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**Date of Decision:** March 22, 2021

**Acts Referred:**

- National Green Tribunal Act, 2010 - Section 25(2)

**Hon'ble Judges:** Adarsh Kumar Goel, CP; S.K. Singh, JM; Dr. Nagin Nanda, EM

**Bench:** Full Bench

**Final Decision:** Disposed Of

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**Judgement**